HIGH COURT OF SIKKIM GANGTOK

No.: 27/ESTT./HCS

Date: 12-08-2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry for conducting written examinations and further recruitment process for selection against two(02) vacant posts viz., Office Superintendent(Protocol)(01 No.) & Office Superintendent(General Management)(01 No.) in the Establishment of the High Court of Sikkim:-

- 1. Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim;
- 2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim; and
- 3. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. 6075-86/ESTT./HCS Date: 12-08-2025

Copy to:-

- 1. Ms. Sonam Denka Wangdi, Registrar, High Court of Sikkim.
- 2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim.
- 3. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 4. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 5. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 6. Registrar(Judicial Service), High Court of Sikkim.
- 7. Chief Accounts Officer, High Court of Sikkim.
- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
- 9. Accounts Section, High Court of Sikkim.
- 10. All Section In-charge, High Court of Sikkim.
- 11. Personal file.
- 12. File and
- 13. Guard file.

Joint Registrar